

15.35 hrs.

**Title: Introduction of the Public Premises (Eviction of Unauthorised Occupants) Amendments Bill, 2000 (Amendment of section 2).**

SHRI RAMDAS ATHAWALE (PANDHARPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. "

*The motion was adopted.*

SHRI RAMDAS ATHAWALE : I introduce the Bill.

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